

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.134 of 1995

Tuesday this the 31st day of January, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

1. A.N.Sabu, Telegraph Assistant,
Central Telegraph Office, Kochi-16.
2. Varghese Chacko, Telegraph Assistant,
Central Telegraph Office, Kochi-16.
3. Meera Rani K.G. Telegraph Assistant,
Office of the Sr. Superintendent Telegraph
Traffic, Trivandrum.

(Applicants 2 and 3 represented by
authorised agent of Ist applicant)

... Applicants

(By Advocate Mr. M.R.Rajendran Nair)

Vs.

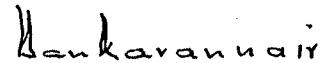
1. The Chief General Manager, Telecom,
Kerala Circle, Trivandrum.
2. The Principal, Rajiv Gandhi Memorial
Circle Telecom Training Centre,
Meenambakkam, Madras.27.
3. Union of India represented by
Secretary to Government of India,
Ministry of Communications, New Delhi. ... Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

O R D E R

Applicants challenge cancellation of an
examination by AI order. Cancellation has been upheld
by this Tribunal by its order in O.A.1759/94. This
application has to be dismissed and accordingly it is
dismissed. No costs.

Dated the 31st day of January, 1995.



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures:

Annexure AI: True copy of the Order No. Rectt/29-4/93 dated 20-12-94 issued by 1st respondent to the applicants.